

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE

LOK SABHA
UNSTARRED QUESTION No. 5156

TO BE ANSWERED ON MONDAY, APRIL 03, 2023/CHAITRA 13, 1945 (SAKA)

FINANCIAL ASSISTANCE TO UTTAR PRADESH

5156. KUNWAR DANISH ALI

Will the Minister of FINANCE be pleased to state:

- (a) the amount of financial assistance provided by the Government to the State of Uttar Pradesh during each of the last five years, scheme-wise;
- (b) whether the State Government of Uttar Pradesh has spent this amount on the schemes for which the assistance was given; and
- (c) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR FINANCE
(SHRI PANKAJ CHAUDHARY)

(a): The Union Government provides resources to States including the State of Uttar Pradesh through Ministries/Departments under the heads Tax Devolution, Finance Commission Transfers, Centrally Sponsored Schemes (CSS), Central Sector Schemes (CS), Additional Central Assistance (ACA) for Externally Aided Projects (EAPs), Special Assistance, Special Assistance to States for Capital Expenditure/Investment etc. Summarized details of transfer of resources to the State of Uttar Pradesh during the last five years 2017-18 to 2021-22 are provided in **Table-1**.

Table-1

(Rs. in crore)

Sl. No.	Items	2017-18	2018-19	2019-20	2020-21	2021-22
1	Tax Devolution	1,20,939	1,36,766	1,17,818.30	1,06,687.01	1,14,894.19
2	Grants-in-Aid	40,648	42,989	44,043.97	57,745.88	87,963.41
	Of which					
	Finance Commission Transfers	8,968.80	9,475.04	12,964.76	16,023.00	12,306.42

*Source: 2017-18 to 2020-21: State Finances Audit Report for the year ended 31 March, 2021
2021-22: State Budget 2023-24*

Department of Expenditure, Ministry of Finance releases Grants-in-Aid mandated by Finance Commission, 'Special Assistance', EAPs (Grants-in-Aid/ Loan) and also Special Assistance to States for Capital Expenditure/Investment (Loan) under Demands for Grant 'Transfers to States' to States including the State of Uttar Pradesh. Scheme-wise & year-wise details of release of Grants-in Aid and Loan to the State of Uttar Pradesh are provided in **Table-2**.

Table-2

(Rs. in crore)

Sl. No.	Items	2017-18	2018-19	2019-20	2020-21	2021-22
(A) Grants-in Aid						
Finance Commission Transfers						
1	Central Share of State Disaster Response Fund	558.00	351.45	849.30	1,933.00	1,546.40
2	Central Share of State Disaster Mitigation Fund	0.00	0.00	0.00	0.00	0.00
3	Urban Local Bodies Grant	2,111.58	1,817.62	2,455.99	4,338.00	1,761.25
4	Rural Local Bodies Grant	6,179.550	7,148.74	9,659.47	9,752.00	7,208.00
5	Health Sector Grant for Local Bodies	0.00	0.00	0.00	0.00	1,790.77
6	National Disaster Response Fund	119.67	157.23	0.00	0.00	0.00
Other Transfers						
1	Special Assistance	917.20	1,200.00	0.00	0.00	0.00
(B) Loans						
1	Special Assistance to States for Capital Expenditure/Investment (50-year interest free loan)	0.00	0.00	0.00	976.00	1483.00
2	EAPs	1,103.16	804.31	1,254.65	1,355.69	967.89

(b) to (c): As per the extant practice, release of funds to States under various programmes including Schemes/Programmes mandated by the Finance Commission are governed by prescribed guidelines of the respective Schemes/Programmes, submission of Utilization Certificates for funds released as per General Financial Rules (GFRs). Funds that remain unutilized are adjusted towards the Grants-in-Aid/Loan payable during the next years. The Ministries/Departments of the Union Government conduct regular evaluation of the Schemes being implemented by them. The NITI Aayog also conducts concurrent evaluation of the selected Programmes/Schemes.
